

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 96(ND)/2013

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE COMPANY: Sh. Gurvinder Singh Suri V/s. M/s. BHL Forex and Finlease Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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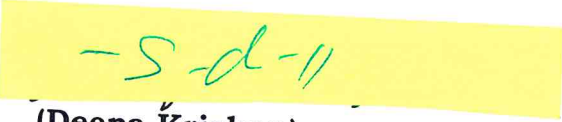
For the Petitioner (s) : None

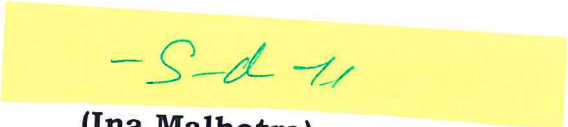
For the Respondent (s) : Mr. Mansumyer Singh, Advocate

ORDER

The case is wrongly listed.

To come up on 6th February, 2018 as recorded in the previous order sheet.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)